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Fax: **Jammu:** 0191-2546753(Nov-April),
Fax: **Srinagar:**0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Distribution of criminal work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO:2537 - LD (A) of 2019.
D A T E D: 02 - 04 - 2019.

In partial modification of Government Order No.891-LD(A) of 2019 dated 13-02-2019, sanction is accorded to the re-allocation of criminal litigation work (including Habeas Corpus cases) amongst the following Law Officers in the Jammu Wing of the Hon'ble High Court as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Districts allotted
1.	Amit Gupta Additional Advocate General	Jammu I (excluding 2 nd and 3 rd Additional District and Sessions Judge)
2.	Aseem Sawhney Additional Advocate General	i. Jammu II (2 nd and 3 rd Additional District and Sessions Judge) ii. Poonch
3.	Ayaz Lone Government Advocate	Samba

Note:-Law Officers in whose favour sanction letters have already been issued in terms of the previous allocation orders shall ensure the filing of acquittal appeals, revisions etc without any delay, notwithstanding the allocation made herein before. However, the conduct of all such cases shall be as per the allocation made herein above.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government
Dated: 02-04- 2019.

NO: LD(A)2016/12

Copy to the:-

1. Learned Advocate General, J&K Jammu.

2. Principal Secretary to the Hon'ble Governor.
3. Principal Secretary to Government, Home Department.
4. Divisional Commissioner, Kashmir.
5. Registrar General, J&K High Court, Jammu.
6. All concerned Law Officers for information.
7. Director Information, J&K, Jammu.
8. Director Litigation, Jammu.
9. All officers of the Department of Law, Justice and Parliamentary Affairs.
10. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
11. Private Secretary to the Hon'ble Advisor Incharge, Law, Justice and Parliamentary Affairs for information of Hon'ble Advisor.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
13. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.

Ashish Gupta
02.04.19

(Ashish Gupta)

Deputy Legal Remembrancer

Ashish Gupta
02.04.2019